

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

O.A. NO. 61 OF 2025

M/s. Viva Futuristic Ventures LLP

Rep. by its Designated Partner

... Applicant

Vs.

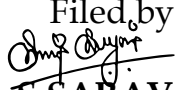
The Addl. Chief Secretary to Government,
Department of Environment, Climate Change & Forest
Government of Tamil Nadu
& Others

... Respondents

ADDITIONAL DOCUMENTS FILED BY THE APPLICANT

Sl.No.	Date	Description of Documents	Page No.
1	13.02.2026	Photographs showing burning of Garbage by the Local Authority	1
2	23.02.2026	Photographs showing burning of Garbage by the Local Authority	4

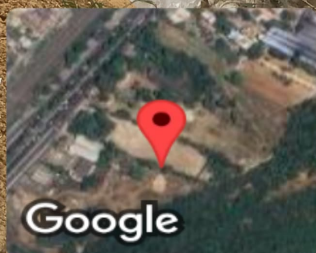
Dated at Chennai on this 24th day of February, 2026

Filed by

**M/s. S.SARAVANAN
B.GIRIJA,
E.KARTHIKEYAN,
K.NAROTHAM DOSS &
B. KUMARAN
COUNSEL FOR APPLICANT**





GPS Map Camera



Vandalur, Tamil Nadu, India 

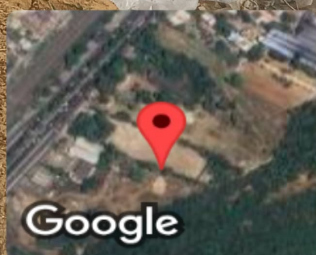
V3wq+6g2, Otteri Extension, Vandalur, Tamil Nadu 600048, India

Lat 12.895105° Long 80.08909°

Friday, 13/02/2026 04:11 PM GMT +05:30



GPS Map Camera



Google

Vandalur, Tamil Nadu, India 

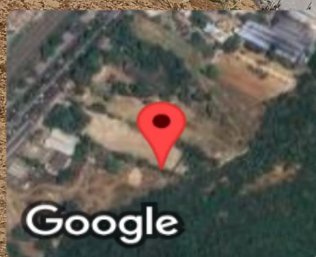
V3wq+6g2, Otteri Extension, Vandalur, Tamil Nadu 600048, India

Lat 12.895105° Long 80.08909°

Friday, 13/02/2026 04:11 PM GMT +05:30



GPS Map Camera



Vandalur, Tamil Nadu, India 

V3wq+6g2, Otteri Extension, Vandalur, Tamil Nadu 600048, India

Lat 12.895002° Long 80.089333°

Monday, 23/02/2026 09:52 AM GMT +05:30